

LOK SABHA  
UNSTARRED QUESTION NO.1121  
TO BE ANSWERED ON 26<sup>th</sup> JULY, 2021

**Company Owned Company Operated Pumps**

†1121. SHRI NIHAL CHAND:

पेट्रोलियम एवं प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the State/UT-wise number of Company Owned Company operated (COCO) pumps operational in the country at present including Rajasthan;
- (b) whether such pumps are also handed over to private institutions for operation and if so, the necessary guidelines in this regard;
- (c) whether the Government has received any complaints or disputes related to such pumps in Rajasthan or other parts of the country and if so, the details thereof along with action taken by the Government in this regard; and
- (d) whether the Union Government proposes to hand over more COCO pumps to private institutions for operation in near future and if so, the details thereof?

**ANSWER**

पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्य मंत्री  
(श्री रामेश्वर तेली)

**MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS  
(SHRI RAMESWAR TELI)**

- (a) State/UT-wise number of Company Owned Company operated (COCO) pumps operational in the country including Rajasthan is given in Annexure.
- (b)&(d) As per extant policy, there is no provision for appointment of Private Institutions as Service Provider for COCO retail outlets.
- (c) The details of selection related complaints received by Public Sector OMCs on all India basis and for the State of Rajasthan as on 30.6.2021 with regard to appointment of service providers for operation of COCO Retail Outlets along with action taken is given below:

Particulars	All India (including Rajasthan)	Rajasthan
Total No. of Complaints Received	36	1
No. of Complaints Established	5	0
No. of Complaints not established	19	1
Investigation Pending	12	0
Details Action taken on established Complaints	BPCL (4 cases) <ul style="list-style-type: none"> <li>• Interview result annulled for one selected candidate and fresh interviews being conducted.</li> <li>• Empanelment of three selected candidates cancelled and next eligible empanelled candidate given LOI in three cases.</li> </ul>	Not applicable
	HPCL (1 case) - The empanelment of the selected candidates was cancelled as it was established that the selected candidate was an existing LOI holder of RO dealership and hence not eligible.	

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**Annexure**

**Annexure referred to in reply to part (a) of Lok Sabha Unstarred Question No.1121 for 26.7.2021 asked by Shri Nihal Chand, MP regarding Company Owned Company Operated Pumps.**

<b>STATES/UTs</b>	<b>Number of Permanent COCOs</b>
Andaman & Nicobar	0
Andhra Pradesh	68
Arunachal Pradesh	0
Assam	2
Bihar	9
Chandigarh	1
Chhattisgarh	10
Dadra & Nagar Haveli	0
Daman & Diu	0
Delhi	18
Goa	0
Gujarat	58
Haryana	23
Himachal Pradesh	1
Jammu & Kashmir	1
Jharkhand	6
Karnataka	60
Kerala	28
Ladakh	0
Lakshadweep	0
Madhya Pradesh	18
Maharashtra	78
Manipur	0
Meghalaya	0

Mizoram	0
Nagaland	0
Odisha	16
Puducherry	3
Punjab	23
Rajasthan	47
Sikkim	0
Tamil Nadu	78
Telangana	41
Tripura	0
Uttar Pradesh	64
Uttarakhand	1
West Bengal	38
<b>ALL INDIA</b>	<b>692</b>